

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
DEPARTMENT OF SPORTS
RAJYA SABHA
UNSTARRED QUESTION NO-151
ANSWERED ON- 20/07/2023

SPORTS QUOTA IN GOVERNMENT JOBS

151. SHRI HARBHAJAN SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

- (a) details of the vacancies in various Government jobs under sports quota, department-wise and total vacancies;
- (b) whether there is any action plan to fill up these vacancies in a time bound manner;
- (c) if so, the details thereof, if not, the reasons therefore; and
- (d) whether Government will consider the suggestion to increase sports quota in Government jobs to promote sports in the country and if not, the reasons therefor?

ANSWER

MINISTER OF YOUTH AFFAIRS AND SPORTS
(SHRI ANURAG SINGH THAKUR)

(a) to (d): Reservation under sports quota is governed by the consolidated instructions issued by the Department of Personnel & Training (DoP&T) on 3rd October, 2013 vide their OM No. 14034/01/2013-Estt.(D) on incentives for sportspersons. As per extant instructions, Ministries and Departments can recruit meritorious sportspersons to Group 'C' posts under the Government of India upto 5% of the direct recruitment vacancies in any year. However, the data regarding recruitment made by various Ministries / Departments is not maintained by this Ministry.
